

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 1240
TO BE ANSWERED ON 27.07.2026**

Development of Sports Infrastructure in Mathurapur

1240. Shri Bapi Haldar:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds sanctioned and released under various Central sports infrastructure schemes for the State of West Bengal during the last three years and the current year, district-wise;**
- (b) whether the Government has received any proposal for development or upgradation of sports infrastructure, including stadiums, indoor halls and training facilities, in Mathurapur Lok Sabha Constituency and if so, the details and present status thereof;**
- (c) whether the allocation for upgradation of sports infrastructure in West Bengal has increased during the last three years and the current year and if so, the details thereof; and**
- (d) the steps taken by the Government to strengthen grassroots sports infrastructure and identify sporting talent in Mathurapur and other coastal and rural areas of West Bengal?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (d) 'Sports' being a State subject, the responsibility for development of sports, including development or upgradation of sports infrastructure, including stadiums, indoor halls and training facilities and identification of sporting talent, rests primarily with the respective State/Union Territory Governments. The Union Government supplements these efforts by bridging the critical gaps. The Ministry of Youth Affairs

and Sports implements the following schemes for the promotion of sports in the country, including in the State of West Bengal:

- (i) Khelo India – National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations (NSFs);**
- (iii) Cash Incentives to Medal Winners in International Sports Events and their Coaches;**
- (iv) National Sports Awards;**
- (v) Pension to Meritorious Sportspersons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- (vii) National Sports Development Fund;**
- (viii) Running Sports Training Centres through Sports Authority of India (SAI); and**
- (ix) National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. This Ministry has not received any proposal for development or upgradation of sports infrastructure, including stadiums, indoor halls and training facilities, in Mathurapur Lok Sabha Constituency. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under the Khelo India Scheme and National Sports Development Funds (NSDF), across the country, including in State of West Bengal, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>, respectively.
